

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.209 of 2017 (SZ)**

Applicant(s)

1. Environmental Health & Safety Research & Development Centre (EHSRDC) Through its Managing Director Having its office at No. 13/2, 1st Main Road, Near Fire Station, Industrial Town, Rajajinagar, Bangalore – 560010.

2. Shivanand M. Dambal
S/o Lt. Sh. Mallappa K Dambal
No. 529, Shantashree Nivasa,
15th Main Road, Near Sai Baba Temple
Manjunathnagar,
Bangalore – 560010.

Legal Practitioners for Applicant(s)
M/ s Naveen R. Nath

Respondent(s)

1. Karnataka State Pollution Control Board (KSPCB), through its Member Secretary, Parisara Bhavan, Church Street, Bangalore – 560001.

2. Department of Forests, Ecology and Environment Government of Karnataka through its Secretary, 4th floor, MS Building, Bangalore – 560001.

3. Union of India
Rep by its Secretary to Government, Ministry of Environment, Forests and Climate Change Union of India, through Secretary, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi – 110003.

4. Central Pollution Control Board (CPCB), through its Member Secretary, East Arjun Nagar, New Delhi – 110032.

Legal practitioners for respondent(s)
Mr.Thirunavukkarasu for R4
Mr.Gokul Krishnan for R1
Mr.G.M.Syed Nurullah Sheriff for R3

Note of the Registry	Orders of the Tribunal
Item No.	<p>Date: 13th November, 2017</p> <p>List the matter on 14.11.2017.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>